

of the Tea Board additional sums to be utilised for advancing loans to tea producers to purchase machinery;

(b) if so, what is the criteria for granting of loans; and

(c) how many applications have been received by Government so far?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes Sir; for the purpose of supplying irrigation equipment to tea estates on Hire-Purchase terms.

(b) The criteria for the grant of loans are that the machinery applied for is essential for improving the production and quality of tea of the estate concerned; and will lead to increase in production etc.

(c) The Tea Board have so far received 287 applications for the supply of machinery and equipment valued at Rs. 3.69 crores under the Tea Machinery Hire-Purchase Scheme.

Industrialisation of Kerala

773. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state:

(a) the details of the 14 major projects which have been sanctioned by Government for the industrialisation of Kerala; and

(b) when the construction work of each of these projects will begin?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). It is not clear which 14 major industrial projects the hon. Member has in mind. However, a statement giving the requisite information in respect of the more important industrial projects in Kerala in the Central and State Public Sectors is laid on the Table of the House. [*Placed in the Library. See No. LT-607/62.*]

Khadi and Gramodyog Bhavan in Delhi

774. Shri E. Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) the total sale conducted by Khadi and Gramodyog Bhavan in New Delhi during its rebate period of 2nd October, 1962 to 14th November, 1962; and

(b) the net profit made by the Bhavan during the same period?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) and (b). Information is being collected and it will be laid on the Table of the House in due course.

Import of Iron and Steel

775. Shri Himatsingka: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government of Maharashtra have requested the Union Government for permission to import iron and steel directly from rupee payment countries for the benefit of small industrial units; and

(b) if so, whether the Central Government have taken any decision on the same?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) Permission has not been given as bulk import through the State Trading Corporation is considered to be more economical.

Requirements of Iron and Steel of States

776. Shri Sezhiyan: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the requirements of Iron and Steel of the various States for 1960-61, 1961-62 and 1962-63; and

(b) the allotments given to each State for the above periods?